

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL).
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/581/2017
NAME OF PETITIONER : General Timbers
NAME OF RESPONDENT : Karismaa Foundations Pvt Ltd
SECTION : Sec 9 of IBC 2016

ORDER

The Petitioner is represented by Mr. Krishna Ravindran, Advocate and the Respondent is represented by Mr. Narasimha Varman through video conferencing platform.

Learned Counsel for Petitioner has filed a memo dated 12.07.2021 seeking permission to withdraw this Petition as the matter has been settled out of Court.

Hence, this Application is **dismissed as withdrawn.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)
gnk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)